

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-69/2004/4534/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rousan Ara Rahman,
District & Sessions Judge,
Karimganj.

Dated Guwahati, the 23rd May, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. JKD./2023/2423/2429 Dtd. 17.05.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 19.05.2023 along with station leave permission for the day**, has been granted. The next senior most Judicial officer at the station would remain in-charge of your Court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE) *Rs*

Memo NO.HC.VII-69/2004/4535/A, dated , 23-05-2023

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

sd/-
JT. REGISTRAR (VIGILANCE)